NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA No.24/2018 IN CP No.16/254/14 RT CP No.166/Chd/Hry/2017

In the matter of:

Mercurio Pallia Autoworks Pvt. Ltd. ...Petitioner

Present: None.

In the interest of justice, adjourned to 07.02.2018.

Sd/-(Justice R.P. Nagrath) Member(Judicial)

January 23, 2018